

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT ON 28.10.2021 at 10.30 AM  
THROUGH VIDEO CONFERENCING

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/724/2020  
NAME OF THE PETITIONER(S) : Shri Vaari Electricals Pvt Ltd  
NAME OF THE RESPONDENTS : Shri Govindaraja Mills Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

**ORDER**

The Petitioner is represented by Mr. Vasanthan Baskaran, Advocate and the Respondent is led by the Learned Senior Counsel Mr. P. H. Arvinth Pandian through video conferencing platform.

Learned Counsel for the Petitioner states that the Petition has been filed based on arbitration award. He further states that meanwhile the Corporate Debtor has filed an Application before the Hon'ble High Court of Madras and has obtained a stay of the arbitration award.

Hence, the Petitioner has filed a memo dated 28.10.2021 i.e., today seeking permission to withdraw this Petition with the liberty.

The memo is taken on record.

Accordingly, IBA/724/2020 stands **dismissed with liberty**.

-Sd-

**SAMEER KAKAR**  
MEMBER (TECHNICAL)

ghk

-Sd-

**R. SUCHARITHA**  
MEMBER (JUDICIAL)